

## JUTE

**498. Shri N. B. Chowdhury:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have appointed a Commission to enquire into the marketing practices in the raw jute and jute goods trade etc.; if not, when they propose to do so; and

(b) whether its terms of reference include or would include the ascertainment of the cost of cultivation of jute and recommendation of measures to secure fair price for the grower?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The reply to the first part of the question is in the affirmative. The second part does not arise.

(b) Yes. A copy of the Commission's terms of reference is attached. [See Appendix V, annexure No. 3.]

## HANDLOOM CLOTH (EXPORT)

**499. Shri Buchhikotiah:** (a) Will the Minister of Commerce and Industry be pleased to state the quantity of handloom cloth that was exported in 1952 to each foreign country separately?

(b) What is the total quantity of handloom cloth that was exported from January to August, 1953 and to which countries?

(c) What is the percentage of increase in export business of handloom cloth when compared with previous year?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) and (b). A statement is attached. [See Appendix V, annexure No. 4.]

(c) 21 million yards of handloom cloth were exported during the period January—May 1952, as compared to 24.23 million yards for the same period during 1953. The increase in exports is 15.4 per cent. approximately.

## CLOTH (EXPORT)

**500. Shri Keshavalengar:** Will the Minister of Commerce and Industry be

pleased to state the total quantity of exports of all varieties of cloth in 1953 from January to the end of June (month-wise)?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** A statement is attached. [See Appendix V, annexure No. 5.]

## EXPORTS TO CEYLON

**501. Shri Muniswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any complaint has been received from the Government of Ceylon regarding Indian merchants who export goods to Ceylon without stamping them as "Made in India";

(b) if so, what action was taken by Government to prevent such occurrences in future; and

(c) whether there is any machinery to check, whether the goods are marked as "Made in India" before they are exported to foreign countries?

**The Minister of Commerce (Shri Karmarkar):** (a) Yes, Sir.

(b) Exporters in India have been advised through a Press Note and through the publications of this Ministry that all goods exported to Ceylon should be stamped "Made in India". A copy of the Press Note is attached. [See Appendix V, annexure No. 6.]

(c) No, Sir.

## INDIA STORES DEPARTMENT, LONDON

**502. Shri K. C. Sodhia:** (a) Will the Minister of Works, Housing and Supply be pleased to state the total number of officers working in the India Stores Department, London, at present?

(b) How many of them are Indians?

**The Deputy Minister of Works, Housing and Supply (Shri Burazohain):** (a) 81.

(b) 48.